

for such assistance on the recommendation of the State Social Welfare Advisory Boards. However, in cases of institutions in backward, hilly, tribal border etc., areas, necessary relaxation in the conditions of eligibility of grant is made by the Central Social Welfare Board.

Expansion programme of Government Press, Keraffy (Kerala)

5602. SHRI N. SREEKANTAN NAIR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the expansion programme of Government Press, Korratty (Kerala) has been kept in abeyance;

(b) if so, what are the reasons; and

(c) what are the improvements made in the press after commissioning it and how far it fulfilled the work and expansion of the Press according to project report?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). There is no expansion programme at present.

(c) A second shift has been introduced in the press by recruitment of additional staff and this has resulted in increase in production by about 60 per cent. No expansion has taken place though such expansion was envisaged in the project report. According to the project report, this Press was to have a capacity of 1,200 metric tonnes of printed forms but actually its capacity is only about 850 metric tonnes because all the printing machines have not been installed. Four machines were to be installed in the second phase but it has not been considered necessary to instal these additional machines.

Boosting up the Cost of Land and Houses by D.D.A.

5603. SHRI SUSHIL KUMAR DHARA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether his attention has been drawn to the trend in boosting up costs of lands and houses making availability to rich and well-to-do class of people, not only by D.D.A. but other development bodies in the towns round about Delhi and in the periphery of the Capital townships of Delhi and New Delhi;

(b) if so, steps being taken to bring home to these bodies that their duties are not profiteering and show of inflated earnings, but to provide housing accommodation to the needy, the poor, and middle class people at cost to cost prices through easy instalment systems; and

(c) steps taken to stop such bodies to offer flats, houses to those who can pay cash either wholly or at the initial stage such sums of money which the needy persons cannot afford?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). Information is being collected.

Ghaziabad Improvement Trust

5604. SHRI MANORANJAN BHAKTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Ghaziabad Improvement Trust and similar housing agencies in other districts are selling plot of residential land and built house on lease hold basis; and

(b) whether Government propose to issue directions to such agencies to abolish the lease charge as they are selling the plots and houses at quite high prices?